IN THE CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH

OA 1109 of 1997

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. A. Sathath Khan, Judicial Member

Kalirani Burman

_VS-

S.E. Railway

For the Applicant : None

For the Respondents: Mr. S. Choudhury, Counsel

Date of Order : 23-04-2003

ORD ER

MR. A.SATHATH KHAN, JM

today Di

The matter was taken up day before yesterday and the Ld. Counsel for the applicant was permitted to take copies of the pleadings so as to enable him to argue the matter to-day. But neither the applicant nor his counsel is present to-day. Under these circumstances, the matter is dismissed for default.

Member(J)

Member(A)